

(b) if so, by when this proposal is likely to be given effect to; and

(c) whether concessional night flights are not being mooted for the Southern sector and if so, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITION CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) Reintroduction of the direct flight between Delhi and Vishakhapatnam will depend upon the resumption of suspended operations of A-320 aircraft and availability of sufficient B-737 operating aircraft capacity.

(c) Air India gives a discount of 25 per cent on its domestic flights scheduled between 2300 and 0500 hours. At present, Air India operates night services on Delhi-Bombay sector which falls on the domestic leg of its international services. There is no proposal, at present, to operate concessional night services in the Southern sector.

Growth Centres

2167. SHRI SANTOSH BAGRODIA: Will the Minister of INDUSTRY be pleased to state:

(a) in what manner Government propose to finance the selected 50 Growth Centres in the country;

(b) when this scheme for Growth Centres was announced and since then what progress has been made in this regard; and

(c) what is the specific number of Growth Centres to be set up?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c) Government in June, 1988 announced a scheme to set up 100 growth centres in various parts of the country. It was intended to develop 70 growth centres in the first phase. So far, locations of 50 growth centres have been identified and announced. Each growth centre would be provided with funds of the order of Rs. 25—30 crores to be

jointly financed by the Central Government, State Governments, Financial Institutions and Nationalised banks.

Tehri Dam Project based on miscalculations

2168. SHRIMATI KAMLA SINHA:

SHRIMATI MIRA DAS:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention have been drawn to a news-item which appeared in the Sunday Observer dated the 5th August, 1990 captioned Dam based on miscalculations;

(b) whether it is a fact that the Tehri Dam project on Bhagirathi costing Rs. 3000 crores has been based on the paper by Shri J. N. Briene, a Scientist, entitled The physics of earthquake motion;

(c) whether it is also a fact that the Scientist has stated that his calculations have been used out of context and incorrectly; and

(d) if the answer to part (c) above be in the affirmative, what is Government's reaction thereto and what steps Government propose to take to rectify the matter?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) The High Level Committee (HLC) of Experts constituted by the Government to examine the issues relating to the safety aspects of the Tehri Dam, after carefully going into the matter and even after assuming the worst earthquake scenario, concluded that all dangers arising out of seismicity have been taken note of and taken care of in the planning of the Tehri Dam Project; that the presence of the reservoir does not increase the size of an earthquake event, and therefore, no additional consideration for reservoir induced seismicity is necessary.

The views expressed by Prof. J. N. Brune were referred, by the Government, to the HLC. The HLC, after detailed deliberations and consideration of the comments made by Prof. Brune, is of the opinion that the conclusions and the recommendations arrived at earlier, do not call for any modification. As one of the members of the HLC did not agree with the majority conclusion, the opinion of an eminent expert seismologist will be obtained.

नयी पेट्रोलियम नीति का कार्यान्वयन

2169. डा० अब्दुल अहमद खान :
क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नयी पेट्रोलियम नीति की घोषणा के बाद प्रतिदिन पेट्रोल की औसत खपत में कोई कमी या वृद्धि हुई है -

(ख) पेट्रोल और डीजल की प्रतिदिन मौजूदा खपत कितनी है और इस नीति की घोषणा के पहले इसकी कितनी मात्रा में खपत होती थी -

(ग) सरकार द्वारा नई पेट्रोलियम नीति की घोषणा के बाद पेट्रोल पम्पों द्वारा म० प० 7.00 बजे के बाद पेट्रोल की बिक्री पर बावंदी लगाने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ; और

(घ) इस नीति की घोषणा के बाद देश में निर्धारित अवधि के बाद पेट्रोल बेचने के लिए कितने पेट्रोल पम्पों पर छापे मारे गये हैं और कितनों के खिलाफ़ मुकदमा चलाया गया है और कितने मामलों में सरकार ने काला बाजार में पेट्रोल की बिक्री करने वालों को पकड़ा है ?

पेट्रोलियम और रसायन मंत्री (श्री एम० एस० गुरुपदस्वामी) : (क) और (ख) 21 जून, 1990 को घोषित पेट्रोलियम उत्पादों की मांग को नियंत्रित करने संबंधी उपायों के पूर्ण प्रभाव के बारे में आकलन करना बहुत ही समयपूर्व होगा। अप्रैल से जुलाई,

1990 की अवधि के दौरान पेट्रोल और डीजल की दैनिक औसत उठान निम्नानुसार है :—
औसत बिक्री प्रतिदिन/टन

	पेट्रोल	डीजल
अप्रैल, 1990	9730	61083
मई, 1990	10823	61884
जून, 1990	10580	60803
जुलाई, 1990	9413	53171

(ग) और (घ) खुदरा बिक्री केन्द्रों के प्रतिबंधित कार्य के घंटों के बारे में अनुदेश डीलरशिप करार के अधीन तेल कंपनियों द्वारा जारी किये गये हैं, और इन अनुदेशों का डीलरों द्वारा पालन न किये जाने पर उक्त करार के अधीन संबंधित तेल कंपनी द्वारा कार्रवाई की जाएगी। ऐसे उल्लंघन के कुछ मामले तेल कंपनियों की तजर में आये हैं। तथापि, काले बाजार में पेट्रोल बेचने वाले खुदरा बिक्री केन्द्रों पर छापे मारे जाने के संबंध में न तो कोई रिपोर्ट मिली है और न राज्य प्राधिकारियों ने रिपोर्ट की है :

Commissioning of down stream units under Vizag Petrochemical Complex

2170. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether applications are pending with the Central Government for approval of down stream units under Vizag (Visakhapatnam) Petrochemical Complex;

(b) whether Government have since sanctioned the units;

(c) if not, what are the reasons for the delay; and

(d) whether early orders will be issued in the matter as the Petrochemical Complex will give a significant boost to the economy of Andhra Pradesh?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir.